## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/55/2016

NAME OF THE PETITIONER(S)

: V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S)

: Mannam Centenary Textiles Ltd & 5 others

**UNDER SECTION** 

: 397,398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ESIFUAK SABAPATAY

2. Ramarwany Meyyappan (Jor) Presti Mohan

Riters
Respondent
Con la Applicant -

## ORDER

No representation on behalf of the Petitioner. Counsel for Respondents 1 to 5 present. Matter listed for arguments in relation to the application for maintainability of the Petition. At request, time is enlarged. Put up on 23.08.2017

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(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)